GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2854 ANSWERED ON 08th AUGUST 2024

STATUS OF FOUR LANE ROADS IN ASSAM

2854. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that four lane roads are being constructed across the country including Assam and if so, the details thereof;
- (b) the current status of four lane roads in Assam; and
- (c) the details of the construction companies blacklisted in Assam and the measures taken by the Government against these black listed companies?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes sir, 5193 km length of National Highways (NHs) involving expansion to 4 lanes or higher configuration, has been constructed across the country including 199 km in the state of Assam, during 2023-24.
- (b) At present, out of total NH length of 4077 km in Assam, 1130 km has 4 lanes or higher configuration.
- (c) The details of construction companies blacklisted in Assam for the NH works is annexed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2854 TO BE ANSWERED ON 08.08.2024 ASKED BY SHRI KAMAKHYA PRASAD TASA REGARDING STATUS OF FOUR LANE ROADS IN ASSAM

The Details of the construction companies blacklisted for NH works in Assam during last 3 years (i.e. 2021-22, 2022-23 & 2023-24)

Sr. No.	Name of construction company blacklisted for NH works in Assam	Name of Project	Date of blacklisting	Duration for blacklisting	Reasons for blacklisting	Action Taken against Blacklisted company
1	M/s Kamac Engineers-M/s Shiva Harlalka	4-laning of Jhanji-Demow section of NH-37 on EPC Mode (Balance Work)	19-05-2023	1 year from 19.05.2023 to 18.05.2024.	Misrepresentation of facts at the time of tendering	EPC Contractor not be eligible to participate in any tender or RFP issued by the NHIDCL during a period of 1 (one) year.
2	M/s Shiva Harlalka	4-laning of Jhanji-Demow section of NH-37 on EPC Mode (Balance Work)	26-04-2023		Misrepresentation of facts at the time of tendering	EPC Contractor not be eligible to participate in any tender or RFP issued by the NHIDCL during a period of 1 (one) year.
